

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2545  
ANSWERED ON:16.08.2004  
REHABILITATION PACKAGE FOR RELOCATED PEOPLE  
Bhavani Rajenthiran Smt. M.S. K.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the status of people who have been relocated from designated or proposed national parks and sanctuaries in the country during the last three years and till date;
- (b) the number of people relocated during the above period and the number of people proposed to be relocated from such parks and sanctuaries in near future, State-wise;
- (c) the details of standard rehabilitation policy of the Government for such people; and
- (d) the money allocated, spent or proposed to be spent on the job by the Union Government and the respective State Governments, State-wise ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a),(b)&(d)The implementation of relocation plan is the responsibility of the State Governments. The adaptation of the relocated families to the new environment is a long drawn process of socio cultural settlement. The Central Government provides financial assistance for the purpose of helping the State Governments in relocation of the people from National Parks and Sanctuaries.The details of financial assistance provided for the purpose during the last three years and till date by the Central Government and the number of families involved in relocation process are given in Annexure.
- (c)The rehabilitation policy of the Government, as envisaged in the National Wild Life Action Plan (2002-2016), provides for the preparation of a time bound programme to assist voluntary relocation and rehabilitation of people living in National Parks and Sanctuaries and its implementation through the State Governments.